

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 212 of 2013

Dated : 20th January, 2014

The Tata Power Co. Ltd.

... Appellant(s)

Versus

MERC

.... Respondent(s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, Post the
matter on **14.02.2014.**

COURT MATER